

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI G.G.BHANSALI  
CIVIL CAUSE LIST OF DATE 20.06.2020.  
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	<b>SU 3431/07</b>	Krishnakumar Jivram Thakkar v/s MCGM and Anr.	Judgment	Nandu Pawar	
2	<b>SU 3440/07</b>	Atul Motiram Thakkar v/s MCGM and Anr.	Judgment	Nandu Pawar	
3.	<b>SU 2523/09</b>	Raviraj Sankappa Hegde v/s MCGM	Judgment	G.S. Bhat	
4	<b>SU 2524/09</b>	Benedicta Francis Picarda v/s MCGM	Judgment	G.S. Bhat	
5	<b>SU 1525/10</b>	Shri. Satyapal Ramprakash Khanna v/s MCGM and Ors.	NM hearing	P.P. Prabhu	
6	<b>SU 1526/10</b>	Shri. Satyapal Ramprakash Khanna v/s MCGM and Ors.	NM hearing	P.P. Prabhu	
7	<b>SU 4248/12</b>	Mr. Kennedy Anthony D'mello v/s MCGM	NM hearing	S.K. Dubey	
8	<b>SU 1265/14</b>	1. Mohd. Islam Choudhari 2. Shakil Choudhari v/s MCGM	NM hearing	V.T. Dubey	
9	<b>SU 237/19</b>	Harshal Mangesh Belpatre v/s MCGM	NM hearing	S.K. Dubey and Mukesh Dubey	
10	<b>SU 3272/19</b>	Mr. Shankar Dandpani Gauda v/s MCGM	NM hearing	S.K. Dubey and Mukesh Dubey	

**Sheristedar  
(C.R. 11)**